

**IN THE INCOME-TAX APPELLATE TRIBUNAL,  
AGRA BENCH, AGRA**

**Before: Shri A.D. Jain, Judicial Member And  
Shri Dr. Mitha Lal Meena, Accountant Member**

**I.T.A No. 92/Agra/2016**

**A.Y. 2016-17**

Guru Teg Bahadur Sahib Gurmat Trust, Gurudwara, Guru Ka Tal, Sikandara, Agra  PAN No. AACTG 2528 B <b>(Assessee)</b>	<b>Vs</b>	CIT (Exemption), Lucknow    <b>(Revenue)</b>
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<b>Assessee by</b>	<b>Shri Anurag Sinha, Advocate</b>
<b>Revenue by</b>	<b>Shri Rajarshi Dwivedi, CIT.DR.</b>

<b>Date of Hearing</b>	<b>06.02.2018</b>
<b>Date of Pronouncement</b>	<b>07.02.2018</b>

**ORDER**

**DR. MITHA LAL MEENA, A.M.**

This is assessee's appeal against the order dated 21.04.2016 passed by the Id. CIT(Exemptions), Lucknow.

2. The Id. Counsel for the assessee has requested to withdraw this appeal, vide application dated 06.02.2018.

3. The Id. DR had no objection to the request made by the assessee.

4. In view of the above, the appeal of the assessee is dismissed as withdrawn.

5. In the result, the appeal is dismissed as withdrawn.

**Order pronounced in the open court on 07/02/2018.**

**Sd/-  
(A.D. Jain)  
Judicial member**

**Sd/-  
(Dr. Mitha Lal Meena)  
Accountant Member**

Dated 07/02/2018

Aks/-

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

ASSISTANT REGISTRAR

		Date	
1.	Draft dictated (DNS)	07.02.2018	PS
2.	Draft placed before author	07.02.2018	PS
3.	Draft proposed & placed before the second member		JM/AM
4.	Draft discussed/approved by Second Member.		JM/AM
5.	Approved Draft comes to the Sr.PS/PS		PS/PS
6.	Kept for pronouncement on		PS
7.	File sent to the Bench Clerk		PS
8.	Date on which file goes to the AR		
9.	Date on which file goes to the Head Clerk.		
10.	Date of dispatch of Order.		